

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 139 of 2018

IN THE MATTER OF:

Mr. Vishal Vijay Kalantri

...Appellant

Versus

**DBM Geotechnics & Constructions Pvt. Ltd
& Anr.**

...Respondents

Present:

**For Appellant: Mr.Amit Chandha, Senior Advocate and Mr. R. Ranjan
Senior Advocate with Ms. Neeha Nagpal and Mr. Manan
Popli Advocates.**

**For Respondent: Ms. Wamika Trehan Advocate for R-1
Ms. Aditi Sharma Advocate for COC
Mr. Kunal Vajani, Mr. Jaibir Sethi and Mr. Paras Anand,
Advocates for RP**

ORDER

05.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for hearing' on 24th July, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

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